

Serial No. of Order	Date of Order	Order with Signature	
	2.9 02	Heard Shri A. Kamuge, Advocate for the applicant and Shri D.N. Mishra, Standing Counsel for the Respondents. Counsel for the applicant has filed a Memo stating that the relief sought for in this O.A. has since been redressed by the departmental authorities and therefore this application has become infructuous. Accordingly, this O.A. is dismissed as infructuous. No costs. Member(A) Member(I)	Adj. to 22.7.96 for hearing. (D.B. matter) Bata 1917 Bench for hearing for 20/8 Bench or, dt. 21.8.02 for hearing. for 29/8 Bench Free copies of order dated 2.9.02 may be handed over to counsel for both side. for 6/9 By 6/9 SO